

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

ORDERS OF THE TRIBUNAL

CP 1/2006 in OA 451/2003

24.8.2006

None present for applicant.

Adjourned to 18.9.2006.

(J.P.SHUKLA)
MEMBER (A)

(KULDIP SINGH)
VICE CHAIRMAN

CP No.1/2006 in OA NO.451/2003.

18.09.2006.

Mr. P. P. Mathur counsel for the Petitioner.

Though the petitioner has filed the Contempt Petition against the alleged violation of the order dated 29.03.2005, passed in OA No.451/2003, but the notice of CP was not issued to the respondents. Shri S. S. Hassan, and Shri Ashok Sharma, Senior Personal Inspector, Kota, has appeared on behalf of the respondents and submits that the respondents in the Writ Petition filed by the Department which was registered as DB Civil Writ Petition No.745/2006 have given undertaking on 10.02.2006 that the Contempt Petition filed before the Tribunal will not be pressed in the meantime. In view of what has been stated above, notices need not to be issued to Respondents in the CP, which shall stands disposed of accordingly. A copy of the order passed in DB CWP No.745/2006 be taken on record.


(J.P. SHUKLA)
ADMINISTRATIVE MEMBER


(M. L. CHAUHAN)
JUDICIAL MEMBER